

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION No-3200**  
ANSWERED ON- 27/03/2025

**INDIA'S INTEREST TO HOST OLYMPICS AND PARALYMPIC GAMES**

3200 SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Indian Olympics Association (IOA) has formally requested the Future Host Commission (FHC) of the International Olympic Committee (IOC) expressing India's interest to host Olympic and Paralympic Games in 2036 by issuing Letter of Intent in 2024;

(b) if so, the details thereof;

(c) whether Government has received any response from Future Host Commission (FHC) of International Olympic Committee (IOC) in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (e) The Indian Olympic Association (IOA) is responsible for bidding to host the Olympics in India. The IOA issued a Letter of Intent on 01.10.2024 to the International Olympic Committee (IOC) to host the Summer Olympic and Paralympic Games in India in 2036. The IOC has a dedicated internal body, namely, the Future Host Commission (FHC), which deals with the subject of hosting Olympics by the interested countries. The interested National Olympic Committees (NOCs) are required to initiate a dialogue with the FHC for award of the hosting rights for a specific edition of the Olympic Games. Once a NOC has expressed interest to host the Olympic Games, the dialogue with the FHC moves through various stages, such as the continuous dialogue followed by a targeted dialogue, which is conducted by the FHC. Pursuant to this, the IOC Executive Board selects the host NOC on the basis of voting as per its internal procedure.

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